

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.3128
TO BE ANSWERED ON 20.03.2023

CONSTRUCTION FOR PUBLIC PURPOSES AROUND MONUMENTS

3128. DR. PON GAUTHAM SIGAMANI:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is true that the Government is considering to allow construction for public purposes in a prohibited area on the recommendation of the National Monuments Authority;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to carry on the construction for public purposes in any prohibited area around national monuments; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND
DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) No, Sir. Section 20A of the Ancient Monuments and Archaeological Sites and Remains &
- (b) Act, 1958 specifies an area extending to a distance of one hundred meters in all directions from the protected limit of any protected area or protected monument as prohibited area wherein construction activities are not allowed.
- (c) No such proposal is under consideration at present.
- (d) Question does not arise.
